THE DEPUTY CHAIRMAN I said After this statement, please",

SHRI S. JAIPAL REDDY: would request the Prime Minister to respond to the issue I raised.

TOE DEPUTY CHAIRMAN: I said, "After the statement". After this statement. X will allow you after the statement.

SHRI MENTAY PADMANABHA now you are not giving the permissio:

THE DEPUTY CHAIRMAN": After the statement.

SHRI MENTAY PADMANABHAM : This is not fair. Madam.

THE DEPUTY CHAIRMAN . i said, "After the statement". It was listed it 12.30 P.M. Let him finish it, and I will allow you.

SHRI S. JAIPAL REDDY: *I* request the Prime Minister to respond to the .issue I raised. It is a non-controversial *Issur--'*

TOE DEPUTY CHAIRMAN: Mr. Jaipal Reddy, the ruling applies to you also.

STATEMENT BY PRIME MINISTER Insat-2B

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Madam, I am delighted to inform the Honourable Members of the House that the second indigenously built second generation multipurpose geostationary satellite, INSAT-2B has been successfully placed in its orbital position and all the payloads have been switched on. The spacecraft has been declared fully operational.

The 1932 Kg. satellite was successfully launched by the Ariane launch vehicle on July 23, 1993 and was injected into a geostationary transfer orbit. Immediately following the launch several critical manoeuvres were carried out using the systems on board the satellite by the INSAT Master Control Facrlity at Hassan in Karnataka, The satellite was first placed in a near geosynchronous orbit, nearly 36,000 KM above the earth, by firing the liquid apogee motor in three stages. Then the Spacecraft was allotted to move slowly towards its final orbital position at 93.5 Degree East longitude and all the deployments were carried out XNSAT-2B achieved its full in-orbit configuration on

schedule, due to the excellent performance of all the systems on-board.

INSAT-2B carried 18 C-band transponders including six in extended C-band, 2 high power S-band transponders, a Very High Resolution Radiometer for meteorological imaging, a Data Relay Transponder and a Search and Rescue payload. A series of extensive checks and characterisation of all the payloads have been carried out and the Spacecraft will be put into regular operational use from August 15, 1993.

INSAT-2B will add capacity to the INSAT system for more long distance telecommunications circuits, business networks, remote area communication, teleconferencing, national and regional TV networks, Satellite TV channels, messaging and data net-works. The Search and Rescue Payload which is a new feature added to the INSAT-2 system will instantaneously detect distress alerts over a vast region around India for taking appropriate rescue measures.

INSAT-2B, like INSAT-2A is a complex and state-of-the-art spacecraft, and has been entirely designed and built in India with minimal imported parts and components. I am sure that Members of the House would join me in conveying our deep appreciation and heartiest congratulations to all the Scientists, Engineers, Technicians and other support staff of the Indian Space Research Organisation and die Department of Space for the great success that they have achieved in making available INSAT-2B,for national services. The country can be justifiably proud of this magnificant achievement.

विपास के मेला (श्री चिकन्दर संक्त): सवर साडिका.
क्षित्रस्तान को मुकारकबाद, क्षित्रस्तान के साईटिस्टों को
प्रभारकबाद, हपारे इंजीनियर्स को मुकारकबाद । इस उम्मीद
करते हैं कि किन्दुस्तान इस तरक्की के रास्ते पर मुखस्सक
वलता रहेगा । अमेरिका हमारे साईटिस्टों के रास्ते में स्कायर
अलने की कोशिश कर रक्षा है । हम उसकी मकम्मक करते हैं
और किन्दुस्तानियल से यह कहना काइते हैं कि अपने रएकार
को, अपने कहमों की रएलार को बहाये—नेक्कर सपने काम को
वारी रखना है । हम को साहवें को महोनों में, महोनों को विनों में
ववलकर अपने काम को कारी रखना है । मैं दुकार से बिन्युस्तान
के साईटिस्टों को, क्षिन्युस्तान के कोशों को मुकारकबाद केला हैं।

पकीनन यह मानला है कि यह बढ़ी एकीकमेंट है ।

THE DEPUTY CHAIRMAN: I think nobody has any difference of opinion. The whole House, including the Chair, congratulates the scientists and the technologists and everybody who is involved in this.

श्री एसः एसः अहत्वाजीतयाः विरोधी पक्ष के नेता से कहना चाहता हूं कि हिन्दुस्तान नहीं कहते हैं भारत के लोगों को मुस्बरकबाद देते हैं । (ञ्चवञ्चान) हमारे कांस्टीट्यूशन में भारत वित्वा हुता है। (अपवासन) वे हिन्दू राष्ट्र की कल्पना करने वादो स्त्रोग है ।

क्षी सहमदेव सामन्द्र पासवान (विदार) : भाननीय प्रधान मैत्री जी से वह साग्रह करता हूं कि हरिजन आदिवासियों की सेवा में पदोन्नति के संबंध में जो केसेज लम्बित पड़े हुए हैं बेवजह, उसके संबंध में आप श्वासतीर से ध्यान हैं।

REFSUSPENSION OF OPPOSITION MEMBERS FROM THE ASSEMBLY ON ANDHRA PRADESH

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, the other day during the course of the debate on Andhra Pradesh you had mentioned that that was a State matter and it was better to go to the Assembly to discuss the same. Madam, a peculiar situation has developed in Andhra Pradesh. In Andhra Pradesh this morning, the entire Opposition has been thrown out of the Assembly.

NARAYANASAMY (Pondicherry): Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: What is the point of order ? (Interruptions). Let me restore some peace and order. Members are walking out of the House. Let me run the House properly. Those who want to go out, please go very peacefully without talking. A Member is on his legs.

SHRI V.NARAYANASAMY: Madam, I am on a point of order. The hon. Member was referring to the proceedings of the State Assembly of Andhra Pradesh. It is a convention in this House and it is a rule also, that any proceedings of a legislature, whatever happens there, cannot be referred to in this House. The hon. Member is raising a subject relating to the proceedings of the Legislature of Andhra Pradesh.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): No, he is not referring to the proceedings.

THE DEPUTY CHAIRMAN. Let me hear it. Are you to give a reply to him? Let me hear

SHRI V. NARAYANASAMY: I have not completed yet I want the ruling of the hon. Chair. The hon. Member was referring to the proceedings of the Andhra Legislative Assembly. Whether that is permitted to be raised in the House or not, that is my point of order.

THE DEPUTY CHAIRMAN: Dr. Sivaji, I would like to remind you that even yesterday I had said that what is happening in an Assembly or what is the proceeding of the Assembly, does

^{†[]} Transliteration in Arabic Script